

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1370**  
**ANSWERED ON 02.08.2024**

**SANCTIONED POSTS OF RAILWAY BOARD SECRETARIAT SERVICE**

1370 DR. V. SIVADASAN:  
SHRI A. A. RAHIM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of applicable rules and number of sanctioned posts in Higher Administrative Grade (HAG) in Railway Board Secretariat Service (RBSS);
- (b) whether seniority is a criterion for HAG level;
- (c) whether seniority was overlooked for promotion to HAG level in the past;
- (d) if so, the details thereof;
- (e) whether Recruitment Rules are not applicable vis a-vis HAG posts;
- (f) if so, the details thereof including the extant criteria for the operation of HAG posts; and
- (g) the role of Recruitment Rules for RBSS and other railway cadres in the matter of promotion of Group 'A' officers?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)

(a) to (g): The criteria for promotions to the post in Higher Administrative Grade (HAG) in Railway Board Secretariat Service (RBSS) as laid down in DoP&T Circular No. 795/RR/2000 dated 07.12.2000, are as under:-

- (i) The eligible SAG officer should have rendered 22 years in Group 'A' service.
- (ii) The officer should have become eligible for promotion to SAG level on the basis of the number of years of service in Group 'A' at least 7 years before the date of occurrence of vacancy in HAG of RBSS.
- (iii) Overall performance of the officer shall be Very Good(+) and he must have earned two "Outstanding" and three "Very Good" ratings during the last five years.

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(iv) A RBSS officer with 22 years Group 'A' service and 7 years residency in JS panel will be promoted only when his counterpart in the Group 'A' Railway service belonging to the same year/batch is promoted to the level of HAG.

There is one sanctioned post available for operation in Higher Administrative Grade (HAG) of RBSS in Railway Board.

Generally, rules for selection to HAG posts are not made part of RRs. The Ministry of Railways (Railway Board) Resolution No. E(O)III-93/PM/50, dated 09.10.2019 lays down the method and eligibility criteria for purpose of selection of officers to the posts in Level-15 of 7<sup>th</sup> CPC in various Group 'A' Railway Services under the Ministry of Railways.

Further, RRs for any service defines the rules for service conditions of its officers including promotions till the defined levels.

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